



भारतीय दिवाला और शोधन अक्षमता बोर्ड
Insolvency and Bankruptcy Board of India



Insolvency and Bankruptcy Board of India
in association with
Indira Gandhi National Open University (IGNOU)
organises

Live Session on the following topics:

**“Avoidance Transactions under IBC -
Preferential and Undervalued Transactions”**

**“Avoidance Transactions under IBC -
Extortionate and Fraudulent Transactions”**

by Mr. Ashish Makhija,
Insolvency Professional
15.00 – 15.30 hrs

by Ms. Aparna Gupta,
Director, Deloitte
15.30 – 16.00 hrs

on

Doordarshan Gyandarshan TV Channel

11th May, 2022

(Repeat Telecast – 20.00 – 21.00 hrs)

With a view to facilitate manifold increase in the reach of the Board’s advocacy initiative, IBBI has signed a MoU with Indira Gandhi National Open University (IGNOU), for collaboration in utilising the tele-lecturing facilities of IGNOU Gyandarshan Channel to telecast Awareness Programmes through distance learning mode. The initiative provides seamless access to sustainable and learner-centric quality awareness programmes and training to various stakeholders of IBC.

Gyandarshan Channel Nos.

**Airtel – 442
Tata Sky – 755
Sun Direct – 596
Den – 526
In Digital – 297
Hathway - 473**

For any further information/clarification, please write to:
workshop.ip@ibbi.gov.in
